

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3268 of 2026 in Comp. App. (AT) No. ___ of 2026	Naresh Gupta & Anr. Vs. Anupam Mahajan & Ors.	Sumit K Batra
2.	I.A. No. 3269 of 2026 in Comp. App. (AT) No. ___ of 2026	Naresh Gupta & Anr. Vs. Anupam Mahajan & Ors.	Sumit K Batra
3.	I.A. No. 3270 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Asset Reconstruction Company (India) Limited Vs. Calyx Spaces LLP	Gulshan Kr. Sachdev
4.	I.A. No. 3271 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	S Ten Lighting Vs. Orkus Pvt. Ltd and Anr.	Amber Sachdeva

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